

### Funds for M.I.G. Flats

827. **Shri Madan Lal Khurana :** Will the Minister of Urban Development be pleased to state :

(a) whether there is any proposal to invest more funds for the construction of M.I.G. Flats than S.F.S. Flats ; and

(b) if not, the reasons thereof ?

**The Minister of State in the Ministry of Urban Development (Shri M. Arunachalam) :** (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

### News captioned "JJ Power Connections Breed Encroachment"

828. **Shri Mandan Lal Khurana :** Will the Minister of Urban Development be pleased to state :

(a) whether attention of his Ministry has been drawn to the news item captioned "JJ power connections breed encroachment" appearing in the 'Indian Express' dated March 22, 1991; and

(b) if so, the action proposed to be taken, if any, on the recommendations of the experts?

**The Minister of State in the Ministry of Urban Development (Shri M. Arunachalam) :** (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

### Involvement of Private Sector in Construction of Houses

829. **Shri Madan Lal Khurana :** Will the Minister of Urban Development be pleased to state :

(a) whether the Government propose to involve the private sector in the construction of D.D.A. houses ;

(b) if so, the details thereof; and

(c) if not, the manner in which D.D.A. propose to provide flats to all the registrants by the end of 1993 ?

**The Minister of State in the Ministry of Urban Development (Shri M. Arunachalam) :** (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

### Cement Factories in Himachal Pradesh

830. **Shri K. D. Sultanpuri :** Will the Minister of Environment and Forests be pleased to state :

(a) the details of companies which intend to set up cement factories in Himachal Pradesh ; and

(b) the details of such companies who have been given clearance by the Government from environment and forest angles ?

**The Minister of State of the Ministry of Environment and Forests (Shri Kamal Nath) :** (a) From information available with the Government of India eight companies viz. M/s A.C.C. Ltd., Gujarat Ambuja Cement Ltd., L & T Ltd., Chattisgarh Distilleries Ltd., Malwa Cotton Spinning Mills Ltd., Modipon Ltd., Mahabali Cement Pvt. Ltd. and Jeevan Cement and Chemicals Pvt. Ltd. propose to set up cements plants in Himachal Pradesh. None of the proposals has so far been referred to the Ministry of Environment and Forests for consideration.

(b) Does not arise.

### Sub-letting of Shops allotted by Directorate of Estates

831. **Shri Rajnath Sonkar Shastri :** Will the Minister of Urban Development be pleased to state :

(a) whether the shopkeepers who have been allotted shops by the Directorate of Estates in Delhi have sub-let portions of their shops and verandahs in front of their shops and have encroached upon the vacant portion of the land near their shops ; and

(b) if so, the number of shopkeepers who have sub-let a part of their shops, and have encroached upon